

Dated: 1/11/93.

None for the applicant.

Shri M.G. Bhargade for the Respondents.
The Respondents in para 6 of the
reply have given several reasons
for not preferring the applicant to
the post. Since it was for the
Respondents to exercise its own
judgment about the suitability
of the candidate and no compelling
reasons have been made out, we
see no merit in the application.

The application is dismissed.

N.K.V.
(N.K. Verma)
MCAI

M.S. Deshpande
V/c.

Order/Judgment despatched
to Principal Secy. (a)
on 6/11/94

8/11/94